

**JUDGMENTS FOR THE MONTH OF FEBRUARY, 2015**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	2 <sup>nd</sup>	<a href="#">CRP 262/2008</a>	MOHAMMAD AHIYA VS MUSST. JERINA KHATOON & ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
2	2 <sup>nd</sup>	<a href="#">WP(C) 3127/2011</a>	MANAPATI DAS VS THE ASSAM GRAMIN VIKASH BANK & ORS	Compulsory retirement with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE B.K. SHARMA
3	2 <sup>nd</sup>	<a href="#">RSA 172/2012</a>	SACHINDRA SAHARIA & ORS VS SABITRI DEKA & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
4	3 <sup>rd</sup>	<a href="#">RSA 20/2003</a>	MD ABDUL ALI & ORS VS IBRAHIM ALI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
5	3 <sup>rd</sup>	<a href="#">Crl.A. 59/2009</a>	PALLAV BARUAH VS LATU CHUTIA & ORS	Appeals against acquittal	HON'BLE MR. JUSTICE B.K. SHARMA
6	3 <sup>rd</sup>	<a href="#">CRP 35/2009</a>	BUDUMA MILI & ANR. VS MARKA MILI & ANR.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
7	3 <sup>rd</sup>	<a href="#">WP(C) 4360/2010</a>	TRIDIP BURAGOHAIN & ANR VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE N. CHAUDHURY
8	3 <sup>rd</sup>	<a href="#">WP(C) 1399/2014</a>	MISS JABA CHAKRABORTY VS THE UNION OF INDIA AND 3 ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
9	4 <sup>th</sup>	<a href="#">Crl.A. 88/2006</a>	DIPAK RAVA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
10	4 <sup>th</sup>	<a href="#">WA 273/2011</a>	ANJAN KUMAR BHATTACHARJEE VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE MR. JUSTICE P. K. SAIKIA
11	4 <sup>th</sup>	<a href="#">WP(C) 6852/2013</a>	SUBHASH CHANDRA DAS & 5 ORS VS THE STATE OF ASSAM AND 4 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
12	4 <sup>th</sup>	<a href="#">WA 3/2015</a>	MAZOM HUSSAIN BARLASKAR VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA

13	4 <sup>th</sup>	<a href="#">WP(C) 493/2015</a>	SMTI SABITA BAISHYA VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
14	5 <sup>th</sup>	<a href="#">CRP 445/2006</a>	SHRI JYOTI PRASAD DAS AND ORS VS SHRI SANKAR SEAL AND ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
15	5 <sup>th</sup>	<a href="#">CRP 224/2009</a>	DINA NATH DAS VS MADHAB CH DAS & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
16	5 <sup>th</sup>	<a href="#">CrI.A. 287/2013</a>	ANIL BANIA VS THE STATE OF ASSAM & ORS	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
17	5 <sup>th</sup>	<a href="#">WP(C) 4162/2014</a>	SMTI RUPAMAI BORA VS THE STATE OF ASSAM AND 5 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
18	6 <sup>th</sup>	<a href="#">RSA 126/2009</a>	SRI BASISTHA SHARMA VS SRI MARKANDA MONI SINGH	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
19	9 <sup>th</sup>	<a href="#">RSA 114/2003</a>	SANDHYA BHARALI VS NARENDRA BISWAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
20	9 <sup>th</sup>	<a href="#">CrI.A. 193/2009</a>	SRI KESHAB PATHAK VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
21	9 <sup>th</sup>	<a href="#">CrI.A. 175/2010</a>	MALIKA BIBI @ MALIKA KHATUN VS MD. RAFIQUE HUSSAIN & ORS	Appeals against acquittal	HON'BLE MR. JUSTICE B.K. SHARMA
22	9 <sup>th</sup>	<a href="#">WP(C) 1561/2010</a>	SHRIMATI INDRANI DEVI VS THE UNION OF INDIA & ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
23	9 <sup>th</sup>	<a href="#">RSA 40/2011</a>	KRISHNA KANTA OJA VS GADADHAR OJA & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
24	9 <sup>th</sup>	<a href="#">RSA 283/2014</a>	SMTI FATEMA BEGUM @ FATEMA KHATUN VS LEGAL REPRESENTATIVE OF DECREE HOLDER LATE SAYEDA KHATUN	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE SUMAN SHYAM
25	9 <sup>th</sup>	<a href="#">RSA 313/2014</a>	MD. SAIFUL HUSSAIN HAZARIKA VS LEGAL REPRESENTATIVE OF DECREE HOLDER LATE SAYEDA KHATUN HASNA BEGUM & 4 ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE SUMAN SHYAM
26	10 <sup>th</sup>	<a href="#">MFA 11/2003</a>	UNITED INDIA INSURANCE CO. LTD VS MD SAFIQU L ISLAM & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
27	10 <sup>th</sup>	<a href="#">RSA 118/2009</a>	MD. SAMSUL HAQUE SARKAR & ANR VS MD. JAMIRUDDIN SK & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
28	10 <sup>th</sup>	<a href="#">RSA 103/2011</a>	SMT. ANJANA SARMA VS HEM BORA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
29	10 <sup>th</sup>	<a href="#">WP(C) 6414/2011</a>	SMT. SUPRABHA BORA VS THE STATE OF ASSAM AND ORS	Seniority with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA

30	10 <sup>th</sup>	<a href="#">SAO 1/2013</a>	SRIMATI DULA BOSE VS BISWAJIT BISWAS & 8 ORS	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE SUMAN SHYAM
31	11 <sup>th</sup>	<a href="#">RSA 190/2003</a>	MD. AFTARUDDIN AND ORS VS ASADDAR ALI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
32	11 <sup>th</sup>	<a href="#">RFA 19/2004</a>	NANDRAM DAS VS BHADRESWAR HAZARIKA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
33	11 <sup>th</sup>	<a href="#">RSA 210/2004</a>	BABUL BORA VS TULESWAR BORA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
34	11 <sup>th</sup>	<a href="#">Crl.A. 1/2006</a>	JADABANANDA SAIKIA @ DUDUL VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE B.K. SHARMA
35	11 <sup>th</sup>	<a href="#">WA 293/2009</a>	SMTI. ILA BARUAH & ORS VS THE ASSAM BOARD OF REVENUE & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
36	11 <sup>th</sup>	<a href="#">WP(C) 2379/2009</a>	LOAHANDAO JIDUNG & ANR. VS THE UNION OF INDIA & ORS	Compensations relating to Land Matters	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE MR. JUSTICE P. K. SAIKIA
37	11 <sup>th</sup>	<a href="#">WP(C) 2391/2009</a>	RUTHSAN JIDUNG VS THE UNION OF INDIA & ORS	Compensations relating to Land Matters	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE MR. JUSTICE P. K. SAIKIA
38	11 <sup>th</sup>	<a href="#">WP(C) 6208/2013</a>	MUSTT. AMIRUN NESSA LASKAR VS THE STATE OF ASSAM AND 8 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
39	11 <sup>th</sup>	<a href="#">RSA 91/2014</a>	BASANTI DEVI & 8 ORS VS MAHESH SINGH & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
40	12 <sup>th</sup>	<a href="#">MFA 34/2004</a>	EMPLOYEES STATE INSURANCE CORPORATION AND ANR VS M/S SUPER WHITE INDUSTRIES	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
41	12 <sup>th</sup>	<a href="#">Crl.A. 201/2005</a>	PRADIP BORO VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
42	12 <sup>th</sup>	<a href="#">CRP 403/2006</a>	ASHOK KUMAR SARAWGI VS M/S BAIJNATH BISWANATH AND ORS	Civil Revision against appellate decree under the Local Rent Control Act	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
43	12 <sup>th</sup>	<a href="#">Crl.A. 65/2009</a>	MD. IMRAN HUSSAIN VS MD. AFTAB KHAN	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
44	12 <sup>th</sup>	<a href="#">RSA 27/2010</a>	SRI BIREN DAS (DHOBI ) VS SRI RAM SUNDAR DAS (DHOBI ) & 3 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
45	12 <sup>th</sup>	<a href="#">WP(C) 1384/2011</a>	TARUN HAZARIKA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI

46	12 <sup>th</sup>	<a href="#">WP(C) 4792/2013</a>	MISS MANJULA GOGOI VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
47	13 <sup>th</sup>	<a href="#">RSA 69/2008</a>	ATUL ROY & ORS VS RAJIB LOCHAN KAKOTI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
48	13 <sup>th</sup>	<a href="#">MACApp. 86/2012</a>	MUSSTT. JOYGON NESSA VS MANAGING DIRECTOR, ASTC & ANR	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
49	13 <sup>th</sup>	<a href="#">CRL.A(J) 122/2013</a>	SWAPAN DEWANJI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B.K. SHARMA
50	13 <sup>th</sup>	<a href="#">CRL.A(J) 123/2013</a>	YOGINDER YADAV VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE B.K. SHARMA
51	13 <sup>th</sup>	<a href="#">WA 43/2015</a>	SRI ATUL CHANDRA BARUAH VS DIBRUGARH UNIVERSITY & ANR	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
52	16 <sup>th</sup>	<a href="#">MACApp. 154/2004</a>	HIT BAHADUR CHETRY & ORS VS SUARAM BORO & ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
53	16 <sup>th</sup>	<a href="#">CrI.A. 114/2006</a>	PRIYANATH DAS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
54	16 <sup>th</sup>	<a href="#">CRL.A(J) 58/2011</a>	SHRI ROHIT ROBIDAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
55	16 <sup>th</sup>	<a href="#">CRL.A(J) 75/2013</a>	ROBIN SUTRADHAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.K. SHARMA
56	16 <sup>th</sup>	<a href="#">CrI.A. 189/2013</a>	KAREN RAY & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
57	16 <sup>th</sup>	<a href="#">CrI.A. 217/2013</a>	JADU RAY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
58	16 <sup>th</sup>	<a href="#">WP(C) 4225/2014</a>	DR. KSHIRESWAR BORAH VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE N. CHAUDHURY
59	18 <sup>th</sup>	<a href="#">RFA 133/2005</a>	ASSAM STATE ELECTRICITY BOARD & ORS VS M/S SURANA INDUSTRIES	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
60	18 <sup>th</sup>	<a href="#">CrI.A. 70/2006</a>	MD. ABDUL HUSSAIN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
61	18 <sup>th</sup>	<a href="#">CrI.A. 121/2009</a>	POWAL BORA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.K. SHARMA
62	18 <sup>th</sup>	<a href="#">CRL.A(J) 56/2011</a>	SRI RAJU DUTTA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK

63	18 <sup>th</sup>	<a href="#">WP(C) 3620/2013</a>	M/S GREEN VIEW TEA AND INDUSTRIES VS THE STATE OF ASSAM AND 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
64	18 <sup>th</sup>	<a href="#">Review.Pet. 35/2014</a>	PABAN KUMAR BORTHAKUR & 4 ORS. VS UNION OF INDIA & 3 ORS.	Review Applications In Civil Rule	HON'BLE MR. JUSTICE T. VAIPHEI
65	18 <sup>th</sup>	<a href="#">WP(C) 6839/2014</a>	MONORANJAN DUTTA VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
66	19 <sup>th</sup>	<a href="#">Cr.L.A. 19/2003</a>	MUKADDESH ALI & ORS VS STATE OF ASSAM & ORS	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE B.K. SHARMA
67	19 <sup>th</sup>	<a href="#">MFA 29/2003</a>	NEW INDIA ASSURANCE CO. LTD VS AJIJUL HAQUE @ AIJUL HAQUE & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
68	19 <sup>th</sup>	<a href="#">RSA 107/2007</a>	BHUTAK DAS VS DAMAYANTI DAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	19 <sup>th</sup>	<a href="#">CRP 329/2009</a>	SMTI ANURADHA SAHA & ANR. VS ARATI SENGUPTA & ORS.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
70	19 <sup>th</sup>	<a href="#">CRP 12/2010</a>	GANESH KUMAR & ANR VS ELIZA KHATOON	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
71	19 <sup>th</sup>	<a href="#">CRL.A(J) 109/2011</a>	SRI KOILASH ORANG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
72	19 <sup>th</sup>	<a href="#">WP(C) 2125/2011</a>	ASHOK KUMAR RABHA & 17 ORS VS THE UNION OF INDIA & ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
73	20 <sup>th</sup>	<a href="#">RSA 28/2004</a>	JITENDRA KUMAR DAS VS STATE OF ASSAM AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
74	20 <sup>th</sup>	<a href="#">MFA 101/2005</a>	UNITED INDIA INSURANCE CO. LTD. VS SAMSUL HAQUE & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
75	23 <sup>rd</sup>	<a href="#">RSA 147/2004</a>	KAMALA RANI NAMASUDRA AND ORS VS SASTHI SARKAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
76	23 <sup>rd</sup>	<a href="#">CRL.A(J) 73/2014</a>	SAHJAHAN ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
77	24 <sup>th</sup>	<a href="#">RSA 77/2003</a>	MD. ABDUL JABBAR VS RUFINA KHATUN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE MANOJIT BHUYAN
78	24 <sup>th</sup>	<a href="#">MFA 129/2004</a>	UNITED INDIA INSURANCE CO LTD VS AJIT DAS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
79	24 <sup>th</sup>	<a href="#">RFA 113/2004</a>	ASOMIYA PRATIDIN AND ANR VS BHUPEN BORGHAIN	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY

80	24 <sup>th</sup>	<a href="#">RSA 115/2004</a>	ABDUL KALAM SHEIKH VS NURUL ISLAM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
81	24 <sup>th</sup>	<a href="#">RSA 7/2007</a>	SUSHILA BALA BORA VS BHAGABAN CH. DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
82	24 <sup>th</sup>	<a href="#">CRP 47/2010</a>	BABA SRI RAMDEO MANDIR TRUST & 3 ORS VS RABINDRA PRASAD SHAH & ANR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
83	24 <sup>th</sup>	<a href="#">CRP 66/2010</a>	RABINDRANATH NATH & 8 ORS VS SMTI RANI CHANDA & ANR	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
84	24 <sup>th</sup>	<a href="#">CRL.A(J) 100/2011</a>	SRI RASUNU ORANG & 2 ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
85	24 <sup>th</sup>	<a href="#">ITA 8/2012</a>	COMMISSIONER OF INCOME TAX, GUWAHATI VS M/S FANTASTI BUILDCON PVT LTD	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
86	24 <sup>th</sup>	<a href="#">WA 85/2013</a>	THE STATE OF ASSAM & ANR VS GHANASHYAM MALAKAR & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
87	25 <sup>th</sup>	<a href="#">RSA 68/2004</a>	DIMBESWARI DUTTA AND ORS. VS BDS MEMORIAL HIGH SCHOOL.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
88	25 <sup>th</sup>	<a href="#">RSA 197/2004</a>	ABDUL MATIN AND ORS VS ABDUL FATTAH	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
89	25 <sup>th</sup>	<a href="#">LA.App. 7/2005</a>	ABDUL RAHMAN VS THE STATE OF ASSAM AND ORS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
90	25 <sup>th</sup>	<a href="#">LA.App. 8/2005</a>	KERAMUDDIN SHEIKH VS THE STATE OF ASSAM AND ORS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
91	25 <sup>th</sup>	<a href="#">CRP 78/2010</a>	NARAYAN SINGHA & 3 ORS VS MILAN SINGHA	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
92	25 <sup>th</sup>	<a href="#">Review.Pet. 115/2010</a>	THE STATE OF ASSAM & 4 ORS VS BHASKAR DAS & ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
93	25 <sup>th</sup>	<a href="#">Cont.Cas(C) 402/2011</a>	DIPAK DAS AND 2 ORS VS ABDUL SAHID LASKAR AND ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
94	25 <sup>th</sup>	<a href="#">Review.Pet. 46/2011</a>	PUNJ LLOYD LIMITED VS SRI BHASKAR DAS AND ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
95	25 <sup>th</sup>	<a href="#">PIL 3/2012</a>	XXX VS IN RE :- THE COMMISSIONER & SECY & 4 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
96	25 <sup>th</sup>	<a href="#">PIL 37/2013</a>	XXX XXX XXX VS IN RE:- STATE OF ASSAM & 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
97	25 <sup>th</sup>	<a href="#">PIL 39/2014</a>	AMINUL HOQUE CHOUDHURY VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR JUSTICE P. K. SAIKIA
98	26 <sup>th</sup>	<a href="#">RSA 117/2004</a>	SURENDRA NATH PATHAK VS KHALIL AHMED	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN

99	26 <sup>th</sup>	<a href="#"><u>Intest.Cas. 3/2005</u></a>	RAMENDRA SHAH VS SHEW RAM SHAN AND ORS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
100	26 <sup>th</sup>	<a href="#"><u>WP(C) 6082/2010</u></a>	CHITTARANJAN DASH VS OIL INDIA LIMITED & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
101	27 <sup>th</sup>	<a href="#"><u>RSA 41/2009</u></a>	SMTI. ROHINI SAIKIA & ORS VS SHRI BIPLAB BASAK	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE MANOJIT BHUYAN
102	27 <sup>th</sup>	<a href="#"><u>WA 28/2015</u></a>	IDRISH ALI VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) HON'BLE MR. JUSTICE MANOJIT BHUYAN